

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Calcutta Bench

MA 106 of 2002
(O.A 46 of 1991)

Present : Hon'ble Shri B.P. Singh, Administrative Member
Hon'ble Shri N. Prusty, Judicial Member

Kalipada Maity

- VS -

Satya Ranjan Maity & Ors.

For the Applicant : Mr. S. Tripathy, Counsel (Proxy)

For the Respondents: Mr. A. Ganguly, Counsel (Official)

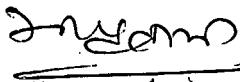
Date of Order : 18-07-2002

O R D E R

SHRI B.P. SINGH, AM

This MA has been filed in reference to ~~the orders of the~~ Hon'ble High Court of Calcutta dated 12-7-2001 for rehearing the application for review of the order dated 5-3-1997. MA is disposed of and O.A. 46 of 1991 will come up for re-hearing on 11-10-2002.


Member (J)


Member (A)

DKN